Interest on U.S. Loans

- *1199. Dr. L. M. Singhvi: Will the Minister of Finance be pleased to state:
- (a) whether Government of India have been paying interest regularly for American and other loan assistance to date:
- (b) if so, the volume of such payments each year for the last five years and in which currency such interest has been paid; and
- (c) whether Government are considering any proposal to secure liquidation or writing off of these loans or creating a foundation on the basis of Indian liabilities in respect of these loans?

The Minister of Planning (Shri B. R. Bhagat): (a) Yes Sir.

- (b) A statement is placed on the Table of the House, [Placed in library. See No. LT-4362/65].
 - (c) No, Sir

Mahatma Gandhi's Samadhi

*1201. Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Works and Housing be pleased to state:

- (a) the progress made in the construction work at the Samadhi of Mahatma Gandhi at Rajghat, Delhi;
- (b) the expenditure incurred so far; and
 - (c) when it will be completed?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Work has been completed on the main Samadhi, including the court-yard, the marble barriers and the surrounding earthen mound. Work on the development of the surrounding land with gardens, lagoons, shelters, etc., is in progress.

- (b) About Rs. 38 lakhs.
- (c) Within about a year.

Development of Narmada Water,

| Shri Harish Chandra | Mathur: *1203. ⟨ Shri Vishwa Nath Pandey: | Shri Koya: | Shri Kanakasabai:

Will the Minister of Irrigation and Power be pleased to state:

- (a) the potential of Narbada water; for power and irrigation;
- (b) whether the Khosla Committee has submitted its report and if so, its conclusions; and
- (c) if not report has been submitted the stage at which it rests at present?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The irrigation potential of Narmada river is about 8 million acres and power potential about 2 million KW.

(b) and (c). The Committee has not yet submitted its report. The report is expected to be submitted soon.

Bharat Sevak Samaj

*1209. Shri P. C. Borooah:
Shri Tula Ram:
Shri Vishwa Nath Pandey:

Will the Minister of Planning be pleased to state:

- (a) whether there is a proposal to reorganise the constitutional set up of the Bharat Sevak Samaj so as to make possible greater Central Government control over the activities of this body, particularly in regard to its accountability for Government and other public funds placed at its disposal in view of the recent observations of the Public Accounts Committee in this regard.
- (b) if so, the broad outlines of this proposal; and
- (c) the steps being taken to implement this proposal.

The Minister of Planning (Shri B. R. Bhagat): (a) to (c). In their